

NOTICE

It is for the information of Members of the Bar that for reconstruction of burnt cases, a Lok Adalat is going to be held in Lok Adalat Court Room No.2 (Bench No.4 to 6) in the Hon'ble High Court on 23.02.2011 from 3.00 p.m. to 5.00 p.m. 300 burnt FAO (MACT) cases have been fixed before the said Lok Adalat.

All the concerned Advocates are requested to supply photocopy of the paper books and copies of orders passed in their cases or may give their own brief before the Hon'ble Lok Adalat for getting the same Photostat through the Reconstruction Cell of this Court to facilitate the reconstruction of burnt cases.

The list of above said 300 cases is given on the website of High Court and the same is also available with Sh. Ramanjit Singh, Deputy Registrar (Reconstruction Cell).

D.R. (Reconstruction Cell)

Ld. Registrar Administration

*Prem Doshi*  
A.R. (Reconstruction Cell)  
17.02.2011

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